

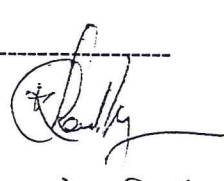

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/708/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD  
NAME OF THE RESPONDENT(S) : HITRO ENERGY SOLUTIONS PVT LTD  
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. CHANDRASEKHARAN	Counsel for Respondent	
2.	Prakun- Aggarwal	Counsel for Petitioner	

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner has filed the amended petition; copy of which is given to the other side. Counsel for the Respondent is directed to file counter to the amended petition. Put up on **27.02.2018** at **10.30 A.M.**

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk